

promoting the use of non-motorised vehicle transport like e-vehicles, bicycles, e-bikes, etc. all over the country particularly in metro cities at mass level; and

(b) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRINITIN JAIRAM GADKARI): (a) and (b) In order to boost the operation of electric vehicles, the Government, *vide* S.O. 5333(E) dated 18th October, 2018 has granted exemption to the Battery Operated Transport Vehicles from the requirements of permit. The Government has also notified that the registration mark for Battery Operated Vehicles to be on a Green background for their identification. Further, the Government *vide*, G.S.R. 1225(E), dated 20th December, 2018 had notified certain specifications for the grant of licence to the age group of 16-18 years to drive gearless electric two wheeler upto 4.0 KW. These measures will create a favorable ecosystem for growth of electric vehicles in public transport and shared mobility and boost the demand for environment friendly vehicles in the country. Ministry has issued an advisory dated 17th July, 2019 to all States and Union Territories to promote use of electric vehicles which is available on website of this Ministry (morth.nic.in).

The Department of Heavy Industry has notified Phase-II of the FAME India Scheme [Faster Adoption and Manufacturing of Electric (& Hybrid) Vehicles in India], *vide* S.O. 1300 dated 8th March 2019, with the approval of Cabinet with an outlay of ₹ 10, 000 crore for a period of three years commencing from 1st April, 2019 for the promotion of electric vehicles.

Four lane road from Srinagar to Baramulla

1569. MIR MOHAMMAD FAYAZ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any proposal to construct a four lane road from Srinagar to Baramulla Kupwara in Jammu and Kashmir;

(b) if so, the reason as to why the work has not yet started; and

(c) the details of funds allocated for the project?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRINITIN JAIRAM GADKARI): (a) to (c) The road stretch from Srinagar to Baramulla (Km. 6.75 to Km. 57.80) of NH-1 is under jurisdiction of Border Roads Organization (BRO) and funded by Ministry of

Defence (MoD). The stretch from Km. 6.75 to Km. 14.20 of NH-I has already been developed to four lane specifications. The DPR preparation of remaining stretch from Km. 14.20 to Km. 57.80 is in process by BRO. Baramulla to Kupwara section of N11-70 i is already of two lane specifications and the traffic on this stretch does not warrant four laning. Funds for development are allocated by MoD after finalization of DPR and award of civil works.

Accident prone stretches on NHs

1570. SHRI AKHILESH PRASAD SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has identified accident prone stretches on the National Highways;
- (b) if so, the details thereof; and
- (c) whether National Highways Ambulance Service has been introduced along with setting up of the Trauma Centres on those stretches for providing emergency medical facilities, including the accountability of toll plaza?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Yes Sir, 789 black spots have been identified and notified with unique ID numbers assigned to each of the spots. Guidelines have been prepared and notified for investigation and rectification of the road accident black spots on National highways. So far 395 black spots have been rectified. Out of these black spots, 510 black spots are under the jurisdiction of NHAI, 150 black spots are under the jurisdiction of State PWD (NH) and remaining 129 black spots are under State Government. Out of 510 black spots under NHAI, 276 have been rectified. Out of 150 black spots under the jurisdiction of PWD (NH), 119 have already been rectified.

(c) National Highways Authority of India also deployed 466 ambulances at toll plazas on the completed corridor of National Highways. Under National Highways Accidents Relief Service Scheme 509 ambulances were provided to States/UTs/NGOs. Besides, the Ministry of Road Transport & Highways had procured 70 additional of Advance Life Support Ambulances (ALS) in 11th FY Plan. Funds have also been provided to three States namely Jammu and Kashmir, Sikkim and Mizoram for procurement of 172 Basic Life Support Ambulances (BLSA) (136, 31 and 5 respectively) for their deployment/operation on National Highways.